

-252-
Before the National Green Tribunal,
(Eastern Zone Bench, Kolkata)

Original Application No. 38/2024/EZ

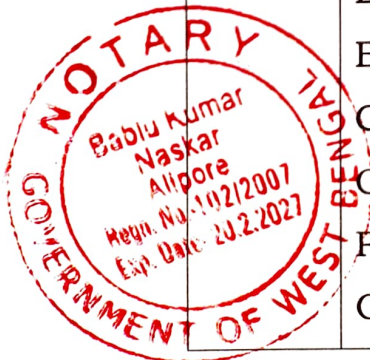
Ranjit Kumar Sapui

-Versus-

The State of West Bengal & Ors.

INDEX

	Particulars	Pages
1.	Affidavit	252-258
2.	Letter to the Executive Engineer, Suburban Drainage Division / Metropolitan Drainage Division – II / Magrahat Drainage Division / Calcutta Canals Division – II / Calcutta Outfall Drainage Division, South 24 Parganas, The Sub- Divisional Officer, Baruipur Sub – Division, South 24 parganas, The Additional Chief Secretary, Irrigation & Waterways Department, Government of West Bengal, The Municipal Commissioner, Kolkata Municipal Corporation, Kolkata, The Pradhan, Kheyadaha – II Grampanchayat, South 24	259-263



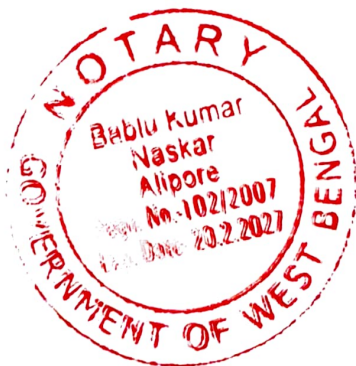
28 AUG 2024

	Parganas. (Annexure-R/1)	
3.	Report of the Executive Engineer, Metropolitan Drainage Division No. II. (Annexure-R/2)	264

Filed by
Sibojyoti Chakrabarti
(Sibojyoti Chakrabarti)

Advocate for the State of West Bengal

Date: 28.08.2024



28 AUG 2024

Before the National Green Tribunal,

(Eastern Zone Bench, Kolkata)

Original Application No. 38/2024/EZ

Ranjit Kumar Sapui

-Versus-

SL. No. 31/2024

The State of West Bengal & Ors.

AFFIDAVIT SUBMITTED BY THE DISTRICT MAGISTRATE,
SOUTH 24 PARGANAS DISTRICT, GOVERNMENT OF
WEST BENGAL

I, Sumit Gupta, Son of Shri. S.K. Gupta, aged about 42 years, by religion - Hindu, by occupation- Government Service, presently posted as the District Magistrate & Collector, South 24 Parganas, having office at New Administrative Building, Alipore, Kolkata- 700 027, do hereby solemnly affirm and say as follows:

1. That I am working for gain as the District Magistrate, South 24-Parganas, Alipore, Kolkata - 700027. I have made myself well acquainted with the facts and circumstances of the case. I am affirming this report in the form of affidavit and I am duly authorized to do so.

2. That in furtherance to the solemn Order dated 10.07.2024 the deponent is filing the Affidavit.



28 AUG 2024

3. That in compliance to the solemn order a letter has been sent to the Executive Engineer, Suburban Drainage Division / Metropolitan Drainage Division - II / Magrahat Drainage Division / Calcutta Canals Division - II / Calcutta Outfall Drainage Division, South 24 Parganas vide Memo No. 33/NGT/3224(5)/R/24, dated 26.07.2024 The Sub-Divisional Officer, Baruipur Sub - Division, South 24 parganas vide Memo No. 33/NGT/3493/1/R/24, dated 07.08.2024, The Municipal Commissioner, Kolkata Municipal Corporation, Kolkata vide Memo No. 33/3635/NGT/R/24, dated 16.08.2024, The Pradhan, Kheyadaha - II Grampanchayat, South 24 Parganas vide Memo No. 33/2657/NGT/2024, dated 16.08.2024 with the request to submit action taken report for removal of Hoglabon / water hyacinths (aquatic vegetations) which has grown extensively at the R.S. & L.R. Plot no-18,35,36,39,40,41,42,44,45 and 80 of J.L.-04, Mouza-Mukundapur under Sonarpur Block and R.S. & L.R Plot no.-375 of J.L-20, Mouza-Kalikapur under Kolkata Block jurisdiction which is also known as Heder Bheri which falls under the EKWMA area.



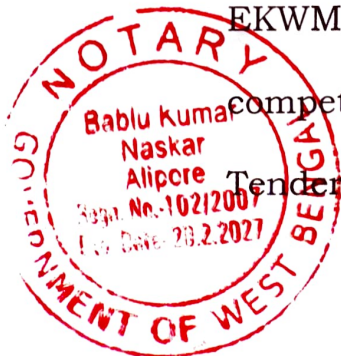
28 AUG 2024

The Additional Chief Secretary, Irrigation & Waterways Department, Government of West Bengal vide Memo No. 33/3680/NGT/R/24, dated 21.08.2024 with the request to kindly interfere and direct the concerned authority for restoration of the same.

The copy of the letters are annexed herewith and marked as Annexure- R/1 (Coly).

4. That report submitted by the Executive Engineer, Metropolitan Drainage Division-II vide Memo No. 1225/16-36, dated 22.08.2024 inter-alia states that the Irrigation & Waterways Department has given in principal approval regarding removal of Hoglabon / water hyacinth (Aquatic vegetation) which has grown extensively at the Plot i.e. RS & LR Plot Nos. 18, 35, 36, 39, 40, 41, 42, 44, 45 & 80 of Mouza - Mukundapur, JL No. - 4 under Sonarpur Block and RS & LR Plot No. 375 of Mouza - Kalikapur, JL No. - 20 under Kolkata Block jurisdiction which is also known as Heder-Bheri which falls under EKWMA area. The estimate has been submitted to the competent authority for getting administrative approval.

Tender will be invited shortly.



28 AUG 2024

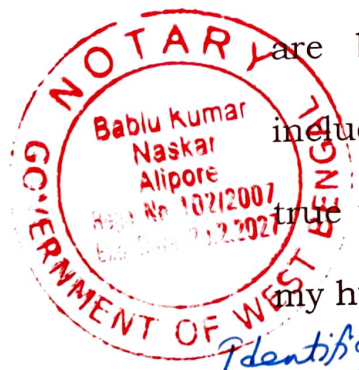
The copy of the report is annexed herewith and marked as Annexure- R/2.

5. That the matter has already been taken up by the Irrigation & Waterways Department, Government of West Bengal, therefore, the deponent prays for some time for submission of the compliance report for kind perusal of the Hon'ble Tribunal.

6. That in view of the facts and circumstances stated above, it is most respectfully prayed that this Hon'ble Tribunal may graciously be pleased to pass such further order or orders as deemed fit and proper in the interest of justice.

7. That the Statement made in paragraph No. 1 is true to my knowledge and those made in paragraph 2 to 4 hereof

are based on information derived from the records including facts & figures which I verified and believe to be true to the best of my knowledge and belief and rest are my humble submissions before the Hon'ble Tribunal.



*Identified by me
Sibojyoti Chatterjee
Street No. 8*

solemnly Affirmed & Declared
Before me on Identification

B. K. NASKAR

B. K. NASKAR, Notary
Alipore Police Court, Kol.-27
Regn. No - 102 / 2007
Govt. of West Bengal



Annilluph
DEPONENT

District Magistrate,
South 24-Parganas

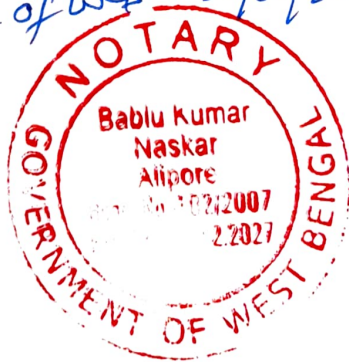
28 AUG 2024

VERIFICATION

I, Sumit Gupta, District Magistrate, South 24 Parganas, do hereby verify that the contents of the affidavit are true and correct to the best of my knowledge and belief. No part of the report is false and nothing material has been concealed there from.

Verified at Kolkata on this 28th day of August, 2024.

Identified by me
Sibajyoti Chakrabarti
Advocate
State of WB 28/08/2024



Anmilleuph
DEPONENT
District Magistrate.
South 24-Parganas

28 AUG 2024

OFFICE OF THE
DISTRICT MAGISTRATE & COLLECTOR
SOUTH 24 PARGANAS

Office: 12, Biplabi Kanai Bhattacharya Sarani, Alipore, Kolkata – 700027
Phone: 033-2449 9944 / 2479 1694, Fax: 033-2448 7871
Email: dm.s24pgs@gmail.com, dm-all@nic.in



Memo No. 33/NGT/3224(5)/R/24
To,

Date: 26.07.2024

1-5. The Executive Engineer,
Suburban Drainage Division / Metropolitan Drainage Division -2 /
Magrahat Drainage Division / Calcutta Canals Division – 2 /
Calcutta Outfall Drainage Division,
South 24 Parganas.

Sub : Compliance of the Solemn Order dated 10.07.2024 of the Hon'ble National
Green Tribunal, EZ i.c.w, OA 38/2024/EZ.

With reference to the above stated case, the Hon'ble National Green Tribunal, EZ vide its order dated 10.07.2024 has directed for the removal of Hoglabon / water hyacinths (aquatic vegetations) which has grown extensively at the plots i.e, RS & LR Plot Nos. 18, 35, 36, 39, 40, 41, 42, 44, 45 & 80 of Mouza – Mukundarpur, JL No. – 4 under Sonarpur Block and RS & LR Plot No. 375 of Mouza – Kalikapur, JL No. – 20 under Kolkata Block jurisdiction which is also known as Heder-Bheri which falls under EKWMA area.

Therefore, you are requested for removal of the Hoglabon / water hyacinths (aquatic vegetations) and restoration of the same.

An action taken report may be submitted within two weeks for submission of the compliance report before the Hon'ble National Green Tribunal.

This may be treated as extremely "Urgent".

Encl : Solemn Order dated 10.07.2024

District Magistrate
South 24 Parganas.

Memo No. 33/NGT/3224/1 /R/24
Copy forwarded for information to :-

Date: 26.07.2024

1. The Sub-Divisional Officer, Baruipur Sub-Division, South 24 Parganas.

District Magistrate
South 24 Parganas.

- 260 -

**OFFICE OF THE
DISTRICT MAGISTRATE & COLLECTOR
SOUTH 24 PARGANAS**



Office: 12, Biplabi Kanai Bhattacharya Sarani, Alipore, Kolkata – 700027
Phone: 033-2449 9944 / 2479 1694, Fax: 033-2448 7871
Email: dm.s24pgs@gmail.com, dm-ali@nic.in

Memo No. 33/NGT/3499/1/R/24
To,
The Sub-Divisional Officer,
Baruipur Sub-Division,
South24 Parganas.

Date: 07.08.2024

Sub : Compliance of the Solemn Order dated 10.07.2024 of the Hon'ble National Green Tribunal, EZ i.c.w, OA 38/2024/EZ.

With reference to the above stated case, the Hon'ble National Green Tribunal, EZ vide its order dated 10.07.2024 has directed for the removal of Hoglabon / water hyacinths (aquatic vegetations) which has grown extensively at the plots i.e, RS & LR Plot Nos. 18, 35, 36, 39, 40, 41, 42, 44, 45 & 80 of Mouza – Mukundarpur, JL No. – 4 under Sonarpur Block and RS & LR Plot No. 375 of Mouza – Kalikapur, JL No. – 20 under Kolkata Block jurisdiction which is also known as Heder-Bheri which falls under EKWMA area.

Therefore, you are requested to verify the contents of Point No. 8 of the order stated above and for removal of the same.

An action taken report may be submitted within two weeks for submission of the compliance report before the Hon'ble National Green Tribunal.

This may be treated as extremely "Urgent".

Encl : Solemn Order dated 10.07.2024.


District Magistrate
South 24 Parganas.

207 - 261 -

**OFFICE OF THE
DISTRICT MAGISTRATE & COLLECTOR
SOUTH 24 PARGANAS**

Office: 12, Biplabi Kanai Bhattacharya Sarani, Alipore, Kolkata – 700027
Phone: 033-2449 9944 / 2479 1694, Fax: 033-2448 7871
Email: dm.s24pgs@gmail.com, dm-ali@nic.in



Memo No. 33/3680/NGT/R/24

Date: 21.08.2024

To,
The Additional Chief Secretary,
Irrigation & Waterways Department,
Government of West Bengal.

Sub : Compliance of the Solemn Order dated 10.07.2024 of the Hon'ble National Green Tribunal, EZ i.c.w, OA 38/2024/EZ.

Sir,

With reference to the above stated case, the Hon'ble National Green Tribunal, EZ vide its order dated 10.07.2024 has directed the District Magistrate, South 24 Parganas to submit action taken report for the removal of Hoglabon / water hyacinths (aquatic vegetations) which has grown extensively at the plots i.e, RS & LR Plot Nos. 18, 35, 36, 39, 40, 41, 42, 44, 45 & 80 of Mouza – Mukundapur, JL No. – 4 under Sonarpur Block and RS & LR Plot No. 375 of Mouza – Kalikapur, JL No. – 20 under Kolkata Block jurisdiction which is also known as Heder-Bheri which falls under EKWMA Area.

In this context, a letter has been sent to the Executive Engineer, Suburban Drainage Division / Metropolitan Drainage Division-II / Magrahat Drainage Division / Calcutta Canals Division-II / Calcutta Outfall Drainage Division, South 24 Parganas vide Memo No. 33/NGT/3224(5)/R/24 dated 26.07.2024 requesting removal of Hoglabon / water hyacinths (aquatic vegetations) which is otherwise destructive of the pond (copy enclosed).

Therefore, the undersigned would request you to kindly interfere and direct the concerned authorities for compliance of the Solemn Order of the Hon'ble National Green Tribunal, Eastern Zone Bench.

Encl : As stated.

Yours faithfully,

District Magistrate
South 24 Parganas.

OFFICE OF THE
DISTRICT MAGISTRATE & COLLECTOR
SOUTH 24 PARGANAS

Office: 12, Biplabi Kanai Bhattacharya Sarani, Alipore, Kolkata – 700027
Phone: 033-2449 9944 / 2479 1694, Fax: 033-2448 7871
Email: dm.s24pgs@gmail.com, dm-all@nic.in

- 262 -



Memo No. 33/2657/NGT/2024

Date: 16.08.2024

To,
The Pradhan,
Kheyadaha –II Grampanchayat,
VIII. – Dargatala,
P.O.- Kheyadaha,
P.S. – Narendrapur,
Kolkata – 700 150.
South 24 Parganas.

Sub : Compliance of the Solemn Order dated 10.07.2024 of the Hon'ble National Green Tribunal, EZ i.c.w, OA 38/2024/EZ.

With reference to the above stated case, the Hon'ble National Green Tribunal, EZ vide its order dated 10.07.2024 has directed the District Magistrate, South 24 Parganas to submit action taken report for the removal of Hoglabon / water hyacinths (aquatic vegetations) which has grown extensively at the plots i.e, RS & LR Plot Nos. 18, 35, 36, 39, 40, 41, 42, 44, 45 & 80 of Mouza – Mukundapur, JL No. – 4 under Sonarpur Block which falls under EKWMA area.

Therefore, U/S. 25 & 27 of the West Bengal Gram Panchayat Act,1973 you are requested for removal of the Hoglabon / water hyacinths (aquatic vegetations) which is otherwise destructive of the pond.

An action taken report may be submitted to this end at the earliest.

This may be treated as Extremely "Urgent".

Encl : Solemn Order dated 10.07.2024

Memo No. 33/2657/1(3)/NGT/2024

Copy forwarded to :-

1. The Additional Executive Officer & Additional District Magistrate (ZP), South 24 Parganas for information.
2. The Sub-Divisional Officer, Baruipur, South 24 Parganas for information.
3. The Block Development Officer & Executive Officer, Panchayat Samiti, Sonarpur Block is directed to monitor the entire removal process.

District Magistrate
South 24 Parganas.

Date: 16.08.2024

District Magistrate
South 24 Parganas.

- 263 -

**OFFICE OF THE
DISTRICT MAGISTRATE & COLLECTOR
SOUTH 24 PARGANAS**

**Office: 12, Biplabi Kanai Bhattacharya Sarani, Alipore, Kolkata – 700027
Phone: 033-2449 9944 / 2479 1694, Fax: 033-2448 7871
Email: dm.s24pgs@gmail.com, dm-ali@nic.in**



Memo No. 33/3635/NGT/R/24
To,
The Municipal Commissioner,
Kolkata Municipal Corporation.
Kolkata.

Date: 16-08-2024.

**Sub : Compliance of the Solemn Order dated 10.07.2024 of the Hon'ble National
Green Tribunal, EZ i.c.w, OA 38/2024/EZ.**

With reference to the above stated case, the Hon'ble National Green Tribunal, EZ vide its order dated 10.07.2024 has directed the District Magistrate, South 24 Parganas to submit action taken report for the removal of Hoglabon / water hyacinths (aquatic vegetations) which has grown extensively at the RS & LR Plot No. 375 of Mouza – Kalikapur, JL No. – 20, Ward No. 109 under Kolkata Municipal Corporation jurisdiction which is also known as Heder-Bheri which falls under EKWMA area.

Therefore, you are requested to direct the concerned officials for removal of the Hoglabon / water hyacinths (aquatic vegetations) which is otherwise destructive of the pond.

An action taken report may be submitted to this end at the earliest.

This may be treated as extremely "Urgent".

Encl : Solemn Order dated 10.07.2024


District Magistrate
South 24 Parganas.



Government of West Bengal
Irrigation & Waterways Directorate
Office of the Executive Engineer
Metropolitan Drainage Divn.No.II
Jalasampad Bhawan, 7th floor,
Salt Lake City, Kolkata - 700091

Ph.: 033-23597459/55
E-mail:
ee added 921@gmail.com

Memo No. 1225/16-36
To
✓ The District Magistrate
South 24 Parganas.

Dated: 22/08/2024

Sub:- Compliance of the Solemn Order dated 10.07.2024 of the Hon'ble National Green Tribunal, EZ i.c.w, OA 38/2024/EZ.

Ref:- Your Memo No. 33/NGT/3224(5)/R/24, dated: 26.07.2024.

Sir,

Apropos the above subject and reference, this is to draw to your kind notice that Irrigation & Waterways Department has given in principal approval regarding removal of Hogla bon/ water hyacinth (aquatic vegetation) which has grown extensively at the plot i.e. RS & LR Plot Nos. 18, 35, 36, 39, 40, 41, 42, 44, 45 & 80 of Mouza- Mukundarpur, JL No.- 4 under Sonarpur Block and RS & LR Plot No.375 of Mouza - kalikapur, Jl. No.- 20 under Kolkata Block jurisdiction which is also known as Heder-Bheri which falls under EKWMA area. The estimate has been submitted to the competent authority for getting administrative approval. Tender will be invited shortly.

This is for your kind perusal.

Yours faithfully

sd/-
22.8.24
Executive Engineer

Metropolitan Drainage Division No.II

Memo No.

Copy forwarded for favour of kind information to: -

- 1) The Joint Secretary to the Government of West Bengal, Irrigation & Waterways Department. Jalasampad Bhawan (3rd Floor), Kolkata- 700091.
- 2) The Superintending Engineer, Metropolitan Drainage Circle. Jalasampad Bhawan (2nd Floor), Kolkata- 700091.

Dated:

sd/-
Executive Engineer

Metropolitan Drainage Division No.II

Memo No.

Copy forwarded for information & necessary action to: -

- 1) The Assistant Engineer-II, Metropolitan Drainage Division No. II.

sd/-
Executive Engineer

Metropolitan Drainage Division No.II

DISTRICT:-SOUTH 24 PARGANAS
Before the National Green Tribunal,
(Eastern Zone Bench, Kolkata)
Original Application No. 38/2024/EZ

Ranjit Kumar Sapui

-Versus-

The State of West Bengal & Ors.

AFFIDAVIT SUBMITTED BY THE DISTRICT MAGISTRATE,
SOUTH 24 PARGANAS DISTRICT, GOVERNMENT OF WEST
BENGAL

Sibojyoti Chakraborty
Advocate
For The State of West Bengal
Email: subho.advocate@gmail.com
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